

RCA DJ 175/18

Akhtar Islam Vs. Mujib-ul-Rehman & Ors.

26.06.2020

File taken up today as on the last date of hearing, the file could not be taken up and the matters were adjourned en bloc in pursuance of the orders of Ld. District & Sessions Judge (HQs), Delhi due to lockdown on account of pandemic of COVID-19.

**Present: Shri R.K. Singh, ld. Counsel for appellant (presence secured through electronic mode).
 Shri Tarun Mathur, ld. Counsel for respondents (presence secured through electronic mode).**

The matter is at the stage of arguments on appeal. However, both the counsels for the parties request for an adjournment as they are not prepared for addressing the arguments due to crisis of Covid-19.

At joint request, be listed for arguments on appeal on **21.08.2020**.
Longer date is given as this court is dealing with more than 1900 cases at present.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/26.06.2020

Arbn. No. 344/17

Gail Gas Ltd. Vs. M/s Arkey Glass Works

26.06.2020

File taken up today as on the last date of hearing, the file could not be taken up and the matters were adjourned en bloc in pursuance of the orders of Ld. District & Sessions Judge (HQs), Delhi due to lockdown on account of pandemic of COVID-19.

Present: None.

Record reveals that the matter is fixed for final arguments. However, court staff informs that despite repeated attempts since morning, contact could not be established with ld. Counsels for the parties through video conferencing.

In view of above, be listed for final arguments on **21.08.2020**. Longer date is given as this court is dealing with more than 1900 cases at present.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/26.06.2020